

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2901- JK (LD) of 2026

DATED:- 27 - 02 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated 27.02.2026

No:-LAW-OIC/2/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No.2901–JK (LD) of 2026 dated 27.02.2026

S.No.	Title of the case	OIC
1	WP(C) No. 3201/2025 titled Javaid Ahmad Tali & Anr. VS UT of J&K & Ors.	Mr. Bashir Ahmad Bhat(JKAS). {Personnel officer, GMC, Srinagar)
2	WP(C) No. 1493/2025 titled Bilal Ahmad Bhat Vs UT of J&K and Ors.	
3	O.A. No. 1499/2025, titled Nayeem Hussain Dar Ors. Vs UT of J&K and Ors	
4	WP(C) No. 1232/2025 titled Mohammad Muzamil wani Vs UT of J&K and Ors.	Ms. Tahleela Asmat, JKAS Chief Accounts Officer GMC Srinagar
5	WP(C) No.2546/2025 titled M/S Takbeer Pharma &(Medical Surgicals Vs UT of J&K and ord	Mr. Dr. Ab Rahid Para, Medical Superintendent Govt. Children Hospital Srinagar)
6	WP(C) No.2750/2025, Dr. Archana Yadav Vs UT of J&K and Ors.	Mr. Dr. Mohammad Saleem Itoo, (Dy. Registrar Academics), GMC Srinagar.
7	O.A. No. 1263/2025, Shafeeq Ahmad Pandit Vs UT of J&K and Ors	Mr. Bashir Ahmad Bhat(JKAS). {Personnel officer, GMC, Srinagar)

Neysaqi Jm